S.O. 2677(E).—In exercise of the powers conferred by section 410 of the Companies Act, 2013, the Central Government hereby appoints Shri Balvinder Singh, as Technical Member in the National Company Law Appellate Tribunal in the pay scale of Rs. 80,000/- (fixed) with effect from the 1st July, 2016, for a period of five years or till he attains the age of sixty seven years, whichever is earlier.

F. No. A-19011/26/2016-Ad.IV

GYANESHWAR KUMAR SINGH, Jr. Secy.